Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: TESTBYPASS Date of Commencement of Liquidation: 12-02-2021; List of stakeholders as on: 23-02-2021; Name of IP: Dummy IP; Last 5 digitof registration number: -1

SI. No.	Category of stakeholders	Summary of Claims Received		Summary of Claims Admitted		Amount of	Amount of claims	Amount of Claims	Details in
		No. of Claims	Amount	No. of Claims	Amount of claims admitted	Contingent Claims	rejected	under Verification	Annexure (Only PDF)
1	Unpaid insolvency resolution process costs	22							NA
2	Liquidation costs incurred till date	22							NA
3	Secured financial creditors	1	1000	1	1000	1000	0	1000	NA
4	Unsecured financial creditors	33							NA
5	Operational creditors (Workmen)	44							Annexure 5
6	Operational creditors (Employees)	66							NA
7	Operational creditors (Government Dues)	88							NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	99							NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	99	16						NA
Total		474	1016	474	474	474	474	474	